

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 6439
ANSWERED ON 2ND APRIL, 2026

**PRODUCTION LINKED INCENTIVE SCHEME FOR FOOD PROCESSING
INDUSTRY**

**6439. SHRI TANUJ PUNIA:
SMT. JYOTSNA CHARANDAS MAHANT:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the total number of applications received and approved under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) since 2021-22 till date, category-wise and year-wise;
- (b) the details of amount of funds disbursed under the PLISFPI, category-wise and year-wise;
- (c) the details of the steps taken to enhance the presence and competitiveness of Indian tribal-branded consumer food products in global markets;
- (d) the details of the total number of loans sanctioned under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme, separately for micro food processing entrepreneurs specially for Tribals, Farmer Producer Organisations (FPOs), Self Help Groups(SHG) and Co-operatives, year-wise and State/UT-wise;
- (e) the total amount of credit sanctioned and disbursed under PMFME scheme, and the average loan size for each of the above categories, year-wise in the country including Chhattisgarh; and
- (f) the steps taken to enhance the global competitiveness of tribals-branded consumer products originating from Chhattisgarh?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): The total number of applications received and approved as on 31/12/2025, under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), category-wise and year-wise are as under:

Sl. No.	Category	Sector	No. of applications received	No. of approvals	Total	Year of approval
1	Category – I	Ready to Eat (RTE)/ Ready to Cook (RTC)	34	12	51	2021
		Fruit & Vegetables (F&V)	40	26		
		Marine	11	09		
		Mozzarella Cheese	06	04		
2	Category – II	Innovative	62	2	15	2021
		Organic	36	13		
3	Category – III	Branding & Marketing (B&M)	94	73	73	2021
4	PLI Scheme for Millet-Based Products (PLISMBP)	Large Entities	8	8	29	2022
		Micro, Small & Medium Enterprises (MSME)	25	21		
Total			316	168	168	

(b): The details of amount of funds disbursed under the PLISFPI, category-wise and year-wise are as under:

(Rs. in crores)

Incentive Disbursed Financial Year Wise	FY 2022-23	FY 2023- 24	FY 2024-25	FY 2025-26
Category-1 Fruit & Vegetables (F&V)	59.745	233.672	175.066	449.157
Category-1 Ready to Eat (RTE)/ Ready to Cook (RTC)	343.995	303.428	239.715	410.641
Category-1 (Marine)	72.31	31.43	10.37	172.131
Category-1 (Mozzarella Cheese)	8.91	11.99	0	35.37
Category-2 (Innovative & Organic)	1.83	2.234	0.54	2.73
Category-3 (Branding & Marketing)	0	0	0	99.209
Millet Based Products	0	3.897	22.674	23.762
Total	486.79	586.651	448.365	1193.00

(c) & (f): Ministry of Food Processing Industries (MoFPI) is implementing the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, which provides support to micro food processing enterprises, Farmer Producer Organizations (FPOs), cooperatives and Self Help Groups (SHGs) through credit-linked capital subsidy, capacity building, and branding and marketing support, thereby promoting value addition and entrepreneurship. The Scheme adopts the One District One Product (ODOP) approach to leverage scale in procurement, common services and marketing. Minor Forest Produce (MFP) has been identified as ODOP in 48 districts across the country, including districts in Chhattisgarh, which supports development of products based on local and tribal resources. The Scheme also provides branding and marketing support to enhance market access and visibility of products through tie-ups with retail chains and digital platforms. As on 31st December 2025, 27 proposals for Branding and Marketing have been approved under PMFME Scheme. However, no proposal under Branding and Marketing component of PMFME Scheme has been received from the State of Chhattisgarh.

Further, MoFPI is also implementing Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) under which support is provided for branding and marketing abroad to enhance the global visibility and competitiveness of Indian food products. These provisions contribute to strengthening the presence and competitiveness of Indian food products in global markets.

(d): Under the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme, loans for 1,72,707 micro food processing enterprises have been sanctioned as on 31st December 2025. Out of this, loans have been sanctioned for 9600 Scheduled Tribe beneficiaries, 269 Farmers Producer Organisations (FPOs), 1427 Self Help Groups (SHG) and 90 Cooperatives. The year-wise and State/UT-wise details are at **Annexure-I**.

(e): Under the PMFME Scheme, loans for 1,72,707 micro food processing enterprises have been sanctioned with term loan sanction amount of Rs. 14,182.22 crore and 1,40,462 loans disbursed with amount of Rs. 11,264.20 crore, as on 31st December 2025. The average loan size for Tribals, Farmer Producer Organisations (FPOs), Self Help Groups (SHGs) and Cooperatives is Rs. 0.06 crore, Rs. 0.75 crore, Rs. 0.05 crore and Rs.1.20 crore respectively. Out of this, for the State of Chhattisgarh, average loan size is Rs. 0.06 crore, for ST beneficiaries and 0.28 crore for SHG beneficiaries. The year-wise details of the total amount of credit (term loan) sanctioned and disbursed under PMFME scheme, and the average loan size for each of the above categories average loan sanction are at **Annexure-II**.

ANNEXURE REFERRED IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 6439 FOR ANSWER ON 02.04.2026 REGARDING “PRODUCTION LINKED INCENTIVE SCHEME FOR FOOD PROCESSING INDUSTRY”

State-wise and Year-wise number of loans sanctioned for Scheduled Tribes beneficiaries under PMFME Scheme:

Sr.No.	State	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	Andaman and Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	4	166	297	569	459	1495
3	Arunachal Pradesh	1	21	28	47	51	148
4	Assam	7	95	66	235	277	680
5	Bihar	0	33	103	69	28	233
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	5	21	17	43	40	126
8	Dadra and Nagar Haveli Daman and Diu	0	0	1	3	0	4
9	Delhi	0	0	2	1	0	3
10	Goa	0	2	0	0	0	2
11	Gujarat	0	2	7	9	28	46
12	Haryana	0	0	0	0	0	0
13	Himachal Pradesh	0	5	21	35	35	96
14	Jammu and Kashmir	2	12	43	154	151	362
15	Jharkhand	0	40	255	276	153	724
16	Karnataka	5	69	80	88	86	328
17	Kerala	0	2	6	14	8	30
18	Ladakh	6	26	32	17	14	95
19	Madhya Pradesh	14	202	367	729	481	1793
20	Maharashtra	8	391	612	400	253	1664
21	Manipur	50	10	2	15	6	83
22	Meghalaya	5	23	39	100	44	211
23	Mizoram	0	7	13	19	28	67
24	Nagaland	0	25	155	180	80	440
25	Odisha	6	23	11	15	13	68
26	Puducherry	0	0	0	0	0	0
27	Punjab	0	0	0	0	0	0
28	Rajasthan	1	5	6	15	17	44
29	Sikkim	2	9	11	2	2	26
30	Tamil Nadu	1	52	37	22	5	117
31	Telangana	12	125	289	91	36	553
32	Tripura	3	13	11	11	10	48
33	Uttar Pradesh	1	3	18	13	13	48
34	Uttarakhand	0	7	33	8	16	64
35	West Bengal	0	0	0	0	2	2
	Grand Total	131	1389	2562	3180	2336	9600

State-wise and Year-wise number of loans sanctioned for Farmers Producer Organisations (FPOs) under PMFME Scheme:

Sr. No.	States/ UTs	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	Andaman and Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	0	0	4	1	0	5
3	Arunachal Pradesh	0	0	0	0	1	1
4	Assam	0	0	0	0	0	0
5	Bihar	0	0	10	5	5	20
6	Chhattisgarh	0	0	0	0	0	0
7	Dadra and Nagar Haveli Daman And Diu	0	0	0	0	0	0
8	Delhi	0	0	0	6	8	14
9	Goa	0	0	0	0	0	0

10	Gujarat	0	0	0	3	2	5
11	Haryana	0	0	1	1	0	2
12	Himachal Pradesh	0	0	0	0	0	0
13	Jammu and Kashmir	0	0	0	2	1	3
14	Jharkhand	0	0	2	2	0	4
15	Karnataka	0	6	5	3	3	17
16	Kerala	0	0	7	4	4	15
17	Ladakh	0	0	0	0	0	0
18	Madhya Pradesh	0	1	5	8	2	16
19	Maharashtra	0	3	21	27	24	75
20	Manipur	0	0	0	0	0	0
21	Meghalaya	0	0	0	0	0	0
22	Mizoram	0	0	0	0	1	1
23	Nagaland	0	0	0	0	0	0
24	Odisha	1	2	0	0	0	3
25	Puducherry	0	0	0	0	0	0
26	Punjab	0	1	1	0	0	2
27	Rajasthan	0	0	1	13	10	24
28	Sikkim	0	0	1	0	0	1
29	Tamil Nadu	1	3	4	2	4	14
30	Telangana	0	1	0	0	0	1
31	Tripura	0	0	0	0	0	0
32	Uttar Pradesh	0	2	6	17	12	37
33	Uttarakhand	0	0	0	4	2	6
34	West Bengal	0	0	0	1	2	3
Grand Total		2	19	68	99	81	269

State-wise and Year-wise number of loans sanctioned for Self Help Groups (SHGs) under PMFME Scheme:

Sr. No.	States/ UTs	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	Andaman and Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	0	1	0	0	1	2
3	Arunachal Pradesh	0	1	5	2	3	11
4	Assam	0	0	0	0	0	0
5	Bihar	0	56	174	226	114	570
6	Chhattisgarh	0	0	1	0	2	3
7	Dadra and Nagar Haveli Daman and Diu	0	0	0	0	0	0
8	Delhi	0	0	0	5	6	11
9	Goa	0	0	0	0	1	1
10	Gujarat	0	0	0	1	0	1
11	Haryana	0	0	0	0	0	0
12	Himachal Pradesh	0	0	0	0	0	0
13	Jammu and Kashmir	0	0	0	0	0	0
14	Jharkhand	0	0	2	1	0	3
15	Karnataka	0	3	11	4	0	18
16	Kerala	0	2	15	15	6	38
17	Ladakh	0	1	0	0	0	1
18	Madhya Pradesh	0	1	2	17	6	26
19	Maharashtra	0	58	116	201	77	452
20	Manipur	0	0	0	0	0	0
21	Meghalaya	0	0	0	0	0	0
22	Mizoram	0	0	0	0	0	0

23	Nagaland	0	0	0	0	0	0
24	Odisha	14	84	33	78	54	263
25	Puducherry	0	0	1	0	0	1
26	Punjab	0	1	0	0	0	1
27	Rajasthan	1	2	0	0	1	4
28	Sikkim	0	3	1	0	0	4
29	Tamil Nadu	0	0	11	0	0	11
30	Telangana	0	0	1	0	0	1
31	Tripura	0	0	0	0	0	0
32	Uttar Pradesh	0	0	1	0	0	1
33	Uttarakhand	0	0	0	0	1	1
34	West Bengal	0	0	1	1	1	3
Grand Total		15	213	375	551	273	1427

State-wise and Year-wise number of loans sanctioned for Co-operatives under PMFME Scheme:

Sr. No.	State/UTs	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	Andaman and Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	0	1	1	0	0	2
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	0	0	0	0	0	0
5	Bihar	0	3	1	0	1	5
6	Chhattisgarh	0	0	0	0	0	0
7	Dadra and Nagar Haveli Daman and Diu	0	0	0	0	0	0
8	Delhi	0	0	1	3	8	12
9	Goa	0	1	0	0	0	1
10	Gujarat	0	1	0	0	0	1
11	Haryana	0	0	0	0	0	0
12	Himachal Pradesh	0	0	0	0	1	1
13	Jammu and Kashmir	0	0	0	0	0	0
14	Jharkhand	0	0	0	0	1	1
15	Karnataka	0	1	3	0	2	6
16	Kerala	0	0	1	4	2	7
17	Ladakh	0	0	0	0	0	0
18	Madhya Pradesh	0	1	0	2	0	3
19	Maharashtra	0	0	6	5	3	14
20	Manipur	0	0	0	0	0	0
21	Meghalaya	0	0	0	1	0	1
22	Mizoram	0	0	0	0	0	0
23	Nagaland	0	0	0	0	0	0
24	Odisha	0	0	0	0	0	0
25	Puducherry	0	1	0	0	0	1
26	Punjab	0	2	0	0	0	2
27	Rajasthan	0	0	1	2	2	5
28	Sikkim	0	0	0	0	0	0
29	Tamil Nadu	0	4	14	3	1	22
30	Telangana	0	0	1	0	0	1
31	Tripura	0	0	0	0	0	0
32	Uttar Pradesh	0	1	0	0	1	2
33	Uttarakhand	0	0	0	0	1	1
34	West Bengal	0	0	0	1	1	2
Grand Total		0	16	29	21	24	90

ANNEXURE-II

ANNEXURE REFERRED IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 6439 FOR ANSWER ON 02.04.2026 REGARDING “PRODUCTION LINKED INCENTIVE SCHEME FOR FOOD PROCESSING INDUSTRY”.

The year-wise details of the total amount of credit (term loan) sanctioned, disbursed and the average loan size under PMFME scheme in the country including Chhattisgarh

Financial Year	Loan Sanctioned (Numbers)	Term Loan Sanctioned (Rs. in cr.)	Loan Disbursed (Numbers)	Amount Disbursed (Rs. in cr.)
2021-22	3218	366.68	2469	216.41
2022-23	28492	2166.63	21674	1611.30
2023-24	54594	4400.10	48960	3753.03
2024-25	50875	4152.52	42508	3490.50
2025-26	35528	3096.30	24851	2192.97
Total	172707	14182.22	140462	11264.2

For the State of Chhattisgarh, loans for 1442 micro food processing enterprises have been sanctioned with loan sanction amount of Rs. 211.28 crore and 1115 loans disbursed with amount of Rs. 154.10 crore, as on 31st December 2025.

Financial Year	Loan Sanctioned (Numbers)	Term Loan Sanctioned (Rs. in cr.)	Loan Disbursed (Numbers)	Amount Disbursed (Rs. in cr.)
2021-22	24	1.78	15	0.903
2022-23	211	23.94	166	17.321
2023-24	350	66.40	324	57.729
2024-25	396	51.95	342	40.375
2025-26	461	67.21	268	37.812
Total	1442	211.28	1115	154.10

The year-wise details of the average loan size under PMFME scheme

(Rs. in Cr)

Categories	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26
ST beneficiaries	0.15	0.04	0.04	0.04	0.04
FPO	0.62	0.63	1.00	0.93	0.75
SHG	0.05	0.06	0.05	0.05	0.06
Co-operatives	0	1.47	1.68	0.75	0.89
